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Crl.A.No. 897 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.101 Court No.11 SECTION IIA
Part-Heard

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 897 OF 2000@@
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Rameshwar Dayal & Ors. Appellants

VERSUS

State of M.P. & Anr. Respondents
(With appln. for exemption from appointment of official translator and with office report)

Date : 17/01/2002 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Dr. T N Singh, Sr. Adv.
Mr. L S Chauhan, Adv.
Mr. Vijay Pratap Singh, Adv.
Mr. Somnath Mukherjee, Adv.

For Respondent (s) Ms. Rachna Srivastava, Adv.
Mr. S K Agnihotri, Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2

Dr. T N Singh, learned Senior counsel resumed arguments at 11.30 P.M. and concluded at 12.30 P.M.
Hearing concluded. Judgment reserved.

.SP1

(Prem Prakash) (Kanchan Jain)
Court Master AR-cum-PS

List of Books@@
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1997(8) SCC 340
AIR 1999 SC 994